

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO: 965
TO BE ANSWERED ON 05.12.2025

ANGANWADI INFRASTRUCTURE AND HUMAN RESOURCES

965. SHRI RADHAKRISHNA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of AWCs , Mini-AWCs sanctioned, operational, State-wise, year-wise during the last five years;
- (b) the number of AWCs approved, upgraded to Saksham Anganwadis, State and year-wise during the last five years;
- (c) the number of AWCs having pucca buildings, drinking water and toilet facilities and those without building, State- wise and year-wise for past five years;
- (d) the details of sanctioned posts, actual strength and vacancies code-wise across ICDS, including AWWs, AWHs, Supervisors, CDPOs, DSWOs, State-wise, year-wise during the said period;
- (e) whether it is a fact that sanctioned number of AWCs and ICDS personnel has not kept pace with the population growth in States; and
- (f) if so, the reasons therefor and corrective measures taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

- (a) The State and UT wise details of sanctioned and operational Anganwadi Centres under Mission Saksham Anganwadi and Poshan 2.0 are at Annexure I.
- (b) The State and UT wise details of AWCs approved and upgraded to Saksham Anganwadis are at Annexure II.
- (c) The State and UT wise details of AWCs with pucca buildings, drinking water and toilet facilities are at Annexure III.
- (d) The State and UT wise details of sanctioned posts, actual strength and vacancies for AWWs, AWHs, Supervisors and CDPOs is at Annexure IV.

(e) and (f) To ensure effective delivery of services under Mission Saksham Anganwadi and Poshan 2.0, Relocation guidelines have been issued requesting States and UTs to revisit and rationalize the location of AWCs as per their requirement so as to optimally serve the intended beneficiaries.

Under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan), in PVTG (Particularly Vulnerable Tribal Groups) Areas 2,500 Anganwadi Centres (AWCs) have been sanctioned for construction.

Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) launched by the Ministry of Tribal Affairs (MoTA) focusses on convergence, outreach and saturation in approximately, 63,843 villages. Under DAGJUA, 875 AWCs have been sanctioned for construction.

Under VVP (Vibrant Village Programme) - Phase I, focusing on Northern border areas, 5 new AWCs in Arunachal Pradesh have also been sanctioned for construction.

Further, Mission Saksham Anganwadi and Poshan 2.0 is a Centrally Sponsored scheme. The Central Government is responsible for policy and planning and the State Governments and UT Administrations are responsible for day-to-day program implementation including recruitment for implementation of the scheme.

Through sustained engagements and meetings at regular intervals, States and UTs have been requested to optimize coverage of beneficiaries including child beneficiaries and ensure efficient implementation of the scheme.

Annexure I

Statement referred to in Part (a) of LS Unstarred Q.No. 965 for answer on 05.12.2025 regarding Anganwadi Infrastructure and Human Resources

State and UT wise details of sanctioned and operational AWCs:

S. No.	State/UTs	Sanctioned AWCs	Operational AWCs
1	Andhra Pradesh	55969	55746
2	Arunachal Pradesh	6225	6225
3	Assam	62142	62093
4	Bihar	115097	115009
5	Chhattisgarh	52642	52510
6	Goa	1262	1261
7	Gujarat	53065	53065
8	Haryana	25962	25962
9	Himachal Pradesh	18925	18925
10	Jharkhand	38957	38744
11	Karnataka	66098	66098
12	Kerala	33120	33120
13	Madhya Pradesh	97882	97806
14	Maharashtra	110664	110629
15	Manipur	11585	11528
16	Meghalaya	6188	6162
17	Mizoram	2285	2244
18	Nagaland	3980	3980
19	Odisha	74223	74222
20	Punjab	27314	27314
21	Rajasthan	62196	61929
22	Sikkim	1308	1308
23	Tamil Nadu	54481	54481
24	Telangana	35781	35781
25	Tripura	10474	10275
26	Uttar Pradesh	190146	189736
27	Uttarakhand	20070	20064
28	West Bengal	119481	119481
29	A & N Islands	720	720
30	Chandigarh	450	450
31	Dadra & N Haveli and Daman & Diu	405	405

32	Delhi	10897	10897
33	Jammu & Kashmir	28426	28183
34	Ladakh	1173	1172
35	Lakshadweep	59	59
36	Puducherry	855	855

Annexure II**Statement referred to in Part (b) of LS Unstarred Q.No. 965 for answer on 05.12.2025 regarding Anganwadi Infrastructure and Human Resources**

State and UT wise details of AWCs approved for upgradation and number of AWCS upgraded as Saksham Anganwadis:

Sl no.	State name	Sanctioned during FY 2022-23	Sanctioned during FY 2023-24	Sanctioned during FY 2024-25	Total sanctioned	Progress of upgradation as on date
1	Arunachal Pradesh	100	0	52	152	152
2	Andhra Pradesh	1,105	1,763	7,090	9,958	9,958
3	Assam	3,963	815	629	5,407	5,407
4	Chandigarh	0	0	69	69	69
5	Ladakh	0	0	14	14	14
6	Manipur	30	0	0	30	30
7	Nagaland	100	49	0	149	149
8	Sikkim	100	335	0	435	435
9	Mizoram	100	988	512	1,600	1,600
10	Karnataka	100	178	17,454	17,732	17,454
11	Meghalaya	100	8	13	121	119
12	Tripura	200	245	29	474	445
13	Maharashtra	1,150	589	13,006	14,745	13,046
14	Andaman & Nicobar	0	86	54	140	86
15	Tamil Nadu	800	5,590	5,582	11,972	6,345
16	Puducherry	0	65	70	135	63
17	Lakshadweep	0	0	18	18	8
18	Kerala	250	1,710	2,192	4,152	1,815
19	Uttarakhand	350	213	264	827	350
20	Chhattisgarh	4,750	1,740	5,000	11,490	4,750
21	Jammu & Kashmir	86	50	202	338	136
22	West Bengal	4,750	609	0	5,359	2,122
23	Uttar Pradesh	2,349	17,845	3,503	23,697	8,232
24	Madhya Pradesh	2,220	9,486	12,956	24,662	8,038
25	Bihar	3,566	3,550	4,413	11,529	3,414
26	Odisha	6,000	1,084	5,056	12,140	3,476
27	Telangana	500	3,529	979	5,008	500
28	Gujarat	1,250	0	11,897	13,147	1,250
29	Rajasthan	213	340	2,961	3,514	213
30	Himachal Pradesh	100	25	905	1,030	35
31	Jharkhand	6,850	0	9,925	16,775	507
32	Haryana	10	0	2,794	2,804	24
33	Punjab	100	0	253	353	2
34	Goa	0	24	0	24	0

Annexure III**Statement referred to in Part (c) of LS Unstarred Q.No. 965 for answer on 05.12.2025 regarding Anganwadi Infrastructure and Human Resources**

State and UT wise details of pucca buildings and drinking water and toilet facilities at AWC:

State/UT	Pukka	Drinking water connection	Functional toilet
Andhra Pradesh	51504	55460	49172
Arunachal Pradesh	779	4225	1602
Assam	45720	52601	18850
Bihar	81588	110987	104911
Chhattisgarh	46514	43908	33962
Goa	1261	1261	1260
Gujarat	50479	52281	51427
Haryana	25509	23670	21075
Himachal Pradesh	17346	18746	18702
Jharkhand	34164	34375	26380
Karnataka	59358	66143	66740
Kerala	31794	32218	33029
Madhya Pradesh	89126	95530	76400
Maharashtra	96419	101147	88506
Manipur	1236	11240	10327
Meghalaya	5313	4480	3450
Mizoram	614	2226	2153
Nagaland	1558	3523	2284
Odisha	72092	74185	38604
Punjab	27150	27314	24625
Rajasthan	60314	52348	35373
Sikkim	1119	1307	1308
Tamil Nadu	46956	54481	53279
Telangana	30435	30428	22896
Tripura	9194	9127	7136
Uttar Pradesh	181526	171828	153735
Uttarakhand	19923	19960	18073
West Bengal	79260	90928	76620
Andaman & Nicobar Islands	642	720	719
Dadra & Nagar Haveli - Daman & Diu	401	405	405
Delhi	10878	10897	10893
J&K	24919	27919	27962
Ladakh	912	1168	1151
Lakshadweep	51	59	59
Puducherry	822	837	826
UT-Chandigarh	450	450	450

Annexure IV

Statement referred to in Part (d) of LS Unstarred Q.No. 965 for answer on 05.12.2025 regarding Anganwadi Infrastructure and Human Resources

State and UT wise details of sanctioned posts, actual strength and vacancies of AWWs, AWHs, Supervisors and CDPOs:

S. No	State	CDPO			Supervisor			AWW			AWH		
		Sanctioned	In-Position	Vacant	Sanctioned	In-Position	Vacant	Sanctioned	In-Position	Vacant	Sanctioned	In-Position	Vacant
1	Andhra Pradesh	257	205	52	1951	1537	698	55969	54944	1025	55969	47356	8613
2	Bihar	544	389	155	4210	2803	1407	115097	110161	4936	115097	99990	15107
3	Chhattisgarh	220	191	29	1866	1706	160	52642	52002	640	52642	50359	2283
4	Gujarat	336	158	178	2122	1705	417	53065	50277	2788	53065	48897	4168
5	Haryana	148	59	89	1016	890	126	25962	23194	2768	25450	20716	4734
6	Himachal Pradesh	78	47	31	757	597	160	18925	18580	345	18925	17759	1166
7	Jammu & Kashmir	128	97	31	1137	951	186	28426	28082	344	28426	27972	454
8	Jharkhand	224	56	168	1344	667	677	38,957	37812	1145	38957	36510	2447
9	Karnataka	204	162	42	2503	1776	727	66098	66098	0	66098	59298	6800
10	Kerala	258	256	2	1327	1238	89	33120	33051	69	33120	33066	54
11	Madhya Pradesh	453	295	158	3379	2749	1136	97882	95058	2824	97882	79598	18284
12	Maharashtra	553	233	320	3899	2496	1403	110664	108560	2104	110664	104527	6137
13	Odisha	338	325	13	2922	1984	566	74223	73475	748	74223	71964	2259
14	Punjab	155	86	69	1046	630	416	27314	25343	1971	27314	23239	4075
15	Rajasthan	304	235	69	2232	1460	772	62196	60625	1571	62196	59308	2888
16	Tamil Nadu	434	255	179	1980	1168	614	54,481	43940	10541	49541	34663	14878
17	Telangana	149	149	0	1440	1250	190	35781	32782	2999	35781	23506	12275
18	Uttar Pradesh	897	614	283	6643	1783	4860	190146	182348	7798	190116	128811	61305
19	Uttarakhand	105	95	10	597	454	143	20070	19778	292	20070	17658	2412
20	West Bengal	576	242	334	4779	2472	2307	119481	105210	14271	119481	95750	23731
21	Arunachal Pradesh	98	84	14	263	205	58	6225	6225	0	6225	6225	0
22	Assam	230	210	20	2269	1917	363	62142	59801	2341	62135	52911	9224
23	Manipur	43	36	7	391	370	21	11585	10747	838	11585	9231	2354
24	Meghalaya	41	33	8	222	219	3	6188	6153	35	6188	6119	69
25	Mizoram	27	27	0	90	90	0	2285	2244	41	2285	2244	41
26	Nagaland	60	60	0	167	167	0	3980	3980	0	3980	3980	0
27	Sikkim	13	13	0	58	58	0	1308	1308	0	1308	1308	0
28	Tripura	57	44	13	436	335	101	10474	10275	199	10474	10275	199
29	Andaman & Nicobar	5	5	0	28	26	2	720	720	0	720	719	1
30	Goa	11	11	0	50	50	0	1262	1240	22	1262	1191	71
31	Puducherry	5	0	0	34	0	34	855	582	273	855	696	159
32	Chandigarh	3	3	1	18	18	0	450	435	15	450	439	11
33	Ladakh	13	0	13	42	34	9	1173	1163	10	1173	1153	20

34	Delhi	95	46	49	432	307	125	10897	10488	409	10897	10833	64
35	Dadra & Nagar Haveli and Daman & Diu	4	2	2	17	10	7	405	404	1	405	397	8
36	Lakshadweep	9	0	9	4	0	4	59	58	1	59	56	3